

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST), DISTRICT COURTS  
COMPLEX, SAKET, NEW DELHI.**

ORDER No. 276/2019 Dated: 20/03/19

Consequent upon posting and transfer order and in super-session of earlier Order No. 272 dated 20.02.2019, the following Link Roster is hereby reconstituted to dispose of urgent matters/miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:

**A. Civil Courts/Tribunal**

S. No	Name of the Judicial Officer (Col. No. 1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer
1	Sh. Sanjeev Jain, ADJ-04	Sh. Sanjay Sharma – II, ADJ-05	Sh. Vipin Kumar Rai, ADJ-06	Sh. Mohinder Virat, ADJ-02
2	Sh. Sanjay Sharma – II, ADJ-05	Sh. Vipin Kumar Rai, ADJ-06	Sh. Mohinder Virat, ADJ-02	Sh. Naresh Kumar Laka, ADJ-03
3	Sh. Vipin Kumar Rai, ADJ-06	Sh. Mohinder Virat, ADJ-02	Sh. Naresh Kumar Laka, ADJ-03	Ms. Surya Malik Grover, ADJ-01
4	Sh. Mohinder Virat, ADJ-02	Sh. Naresh Kumar Laka, ADJ-03	Ms. Surya Malik Grover, ADJ-01	Ms. Vandana Jain, ADJ-07
5	Sh. Naresh Kumar Laka, ADJ-03	Ms. Surya Malik Grover, ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT
6	Ms. Surya Malik Grover, ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Sh. Mohinder Virat, ADJ-02
7	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Sh. Naresh Kumar Laka, ADJ-03	Sh. Vipin Kumar Rai, ADJ-06
8	Ms. Hardeep Kaur PO MACT	Ms. Vandana Jain, ADJ-07	Sh. Sanjeev Jain, ADJ-04	Ms. Surya Malik Grover, ADJ-01

05.54 pm  
19.3.19  
**(GIRISH KATHPALIA)**  
District and Sessions Judge (SE)  
New Delhi.

No. Judl./F/58/Committee/SED/2019/ 4472-4505 Dated, New Delhi the 20/03/19

**Copy forwarded for information and necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. The Officers concerned.
4. The Sr. A.O. (Judl)/Incharge of Bail and Filing Section, Facilitation Center (SE)
5. The PS to undersigned.
6. The Reader to undersigned.
7. All the PROs/APROs, Delhi/New Delhi.
8. The Secretary, Bar Association, Saket Courts, New Delhi.
9. For uploading on LAYERS
10. For uploading on centralized website through LAYERS.

District and Sessions Judge, (SE)  
New Delhi.